

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012 &
IA No. 396 of 2012**

Dated: 5th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

Counsel for the Respondent(s): Mr. Varun K. Chopra for R-2

ORDER

At the request of the learned counsel for the Respondent, post
the matter for hearing on **11.03.2013**.

**(V.J. Talwar)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**